

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 1209-1210 OF 2003

BEFORE THE REGISTRAR M.K GUPTA

VIJAYA SHRIVASTAVA

Appellant (s)

VERSUS

M/S. MIRAHUL ENTERPRISES & ORS.

Respondent(s)

WITH
C.A.NO.1211-1212/2003

Date: 19/04/2010 These Appeals were called on for hearing today.

For Appellant(s)

Mr. Rajiv Talwar,Adv.

For Respondent(s)

Mr. K.K. Mohan,Adv.
Mr. A.T.M. Sampath ,Adv

UPON hearing counsel the Court made the following
O R D E R

Deleted.

(M.K.GUPTA)
Registrar

hj